

राशन में मिलावट वाली वस्तुओं का वितरण

990. श्री राम लाल राही : क्या नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली और नई दिल्ली में उचित दर की दुकानों के माध्यम से वितरित की जाने वाली राशन की वस्तुएं मिलावटी हैं ;

(ख) यदि हां तो इस मामले की जांच न कराये जाने के क्या कारण हैं ;

(ग) क्या आम धारणा यह है कि जांच के मामले में राशन की दुकानों के मालिकों द्वारा निरीक्षकों को रिश्वत दे दी जाती है ; और

(घ) यदि हां तो क्या अब इस मामले में किसी अन्य विभाग अथवा केन्द्रीय जांच ब्यूरो द्वारा जांच कराने का सरकार का विचार है ?

नागरिक पूर्ति मंत्रालय में उपमंत्री (श्री मोहम्मद उसमान आरिफ) : (क) और (ख) : यह कहना सही नहीं होगा कि संघ शासित क्षेत्र दिल्ली में उचित दर की दुकानों के माध्यम से वितरित की जाने वाली आवश्यक वस्तुएं मिलावटी हैं, यद्यपि इतने बड़े पैमाने के कार्य में मिलावट के इक्के-दुक्के मामलों के होने से इन्कार नहीं किया जा सकता है ।

दिल्ली प्रशासन द्वारा समय-समय पर जांच की जाती रहती है और इस विषय में जांच के लिए नमूने लिये जाते हैं । जहां कहीं भी नमूने खाद्य अपमिश्रण निवारण अधिनियम के अंतर्गत के मानकों के अनुरूप नहीं पाये जाते हैं, वहां ऐसे मामलों में उनके द्वारा कानून के अंतर्गत उपयुक्त कार्रवाई की जाती है ।

(ग) जी नहीं ।

(घ) प्रश्न नहीं उठता ।

Export of marine products

991. SHRI CHINTAMANI JENA: Will the Minister of COMMERCE be pleased to state:

(a) the amount of marine products exported during the last four years i.e. 1978-79, 1979-80, 1980-81 and 1981-82;

(b) whether it is a fact that the quantity of marine products to be exported is less than the quantity exported earlier; and

(c) if so, what are the reasons and what steps are being taken to increase the export of marine products?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) The amount of marine products exported during the last four years i.e. 1978-79, 1979-80, 1980-81, and 1981-82 is as follows:—

Years	Exports	
	Quantity (tonnes)	Value (Rs. crores)
1978-79	86894	234.62
1979-80	86401	248.82
1980-81	75591	234.94
1981-82	70105	286.01

(b) The quantity of marine products exported during April—July 1982-83 was more than what was exported during the corresponding period of 1981-82.

(c) Does not arise. However, with a view to increasing export of marine products Government have initiated a number of schemes for the improvement of quality of marine products, for product development, for market diversification and for products diversification.

Notices by branches of Madhubani Kshetriya Rural Bank to Scheduled Caste Families for payment of interest

992. SHRI BHOGENDR A JHA: Will the Minister of FINANCE be pleased to state:

(a) whether Chatra-Gobroura Branch of Madhubani Kshetriya Rural Bank is repeatedly issuing notices for payment of interest to 28 Scheduled Caste Families who were never paid any loan by the Bank; and

(b) what is the branch-wise deposit credit ratio of different branches of Madhubani Kshetriya and Mithila Kshetriya Rural Banks and how many units of piggery, goatery, poultry farms have been helped in getting started by these two Kshetriya Rural Banks and how they propose to step up efforts to enable self employment for such ventures?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARADHANA POOJARY): (a) The matter has been investigated by an Inspecting Officer of the Reserve Bank of India. It is reported that 28 borrowers were sanctioned loans by the said branch of the Gramin Bank, of which 16 borrowers belonged to the Scheduled Castes. However, the loans could not be disbursed. Inquiry has further revealed that the borrowers did not receive either written notice or verbal reminder from the bank officials for payment of interest/instalments.

(b) The existing data reporting system does not yield information on branch-wise credit-deposit ratios. However, the credit deposit ratio of Madhubani Kshetriya Gramin Bank and Mithila Kshetriya Gramin Bank were 181.2 per cent and 112.5 per cent as at the end of March 1982. The loans and advances to the retail trade/small business sectors including those for self-employment ventures, as at the end of March 1982 were Rs. 70.08 lakhs in 3594 accounts in respect of Madhubani Kshetriya Gramin Bank and Rs. 26.73 lakhs in 1546 borrowal accounts in respect of Mithila Kshetriya Gramin Bank. The activity-wise details like poultry, goatery, piggery etc. of advances of Gramin Banks is not available.

Industrial D.A. formula in Public Sector Undertakings

994. SHRI BHEEKHABHAI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government are considering to improve/increase the rate of Industrial D.A. formula being applied for the purpose of payment of D.A. in many prominent Public Sector Undertakings; and

(b) if so, the exact proposal of Government alongwith other details; and if not, the reasons for delaying the decision on this account particularly when the trade unions/employees of Public Sector Undertakings are opposing Industrial D.A. formula and demanding implementation of Central Government D.A. formula?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) and (b) No, Sir. The Industrial DA formula as it stands today yields higher quantum of neutralisation to the majority of public enterprises employees as compared to Central Government employees especially employees in lower salary brackets.